

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : CP/CAA/53/2023

APPLICATION NUMBER : CA/CAA/34/2023

**NAME OF THE PETITIONER : Jangi Windfarm Development Pvt Ltd
And Vestas Wind Technology India Pvt Ltd**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Ld. Counsel Mr.Elango for the Applicant.

In this case OL report has been filed on 26.03.2024.

RD report filed on 09.04.2024

List the petition for hearing on **13.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**